

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-144/2002 in
OA-2031/2001

New Delhi this the 31st day of October, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Sh. Govindan S. Tampi, Member(A)

Smt. Ram Dei,
W/o Sh. Sher Singh,
R/o 297, Hari Nagar,
Ashram, New Delhi.

.... Petitioner

(through Sh. Z.H. Khan, proxy for Sh. H.C.Vashisht,
Advocate)

Versus

1. Sh. Ram Niwas Tyagi,
Director Horticulture,
Division-III, CPWD,
New Delhi.

2. Sh. Satbir Rathi,
Dy. Director of Horticulture,
Horticulture Division No.III,
CPWD, New Delhi.

.... Respondents

(through Sh. R.N. Singh, Advocate)

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Learned proxy counsel for petitioner's counsel
seeks permission to withdraw this CP. Permission granted.
CP-144/2002 is dismissed as withdrawn.

Notice, issued to the alleged contemners are
discharged.

(Govindan S. Tampi)
Member(A)

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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